## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:6300 ANSWERED ON:04.05.2010 CONSTRUCTION OF EXPRESSWAY Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the State Government of Karnataka has requested the Union Government for financial assistance for construction of an Expressway from Outer Ring Road to International Airport at Devanahalli;

(b) if so, the details of such request;

(c) whether it has also requested the National Highway Authority of India to take early action in the matter and reimburse the preproject expense incurred so far;

(d) if so, whether the Union Government has considered the request of the Karnataka Government; and

(e) if so, the time by which a final decision in this regard is likely to be taken and the amount is likely to be released?

## Answer

## MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) to (e) Government of Karnataka requested the Ministry for development of Airport Expressway Project from Outer Ring Road to International Airport at Devanahalli through National Highways Authority of India (NHAI) on Built, Operate & Transfer (BOT) basis under NHDP Phase-VII with the understanding that initial expenses towards land acquisition and pre-project cost should be reimbursed to the State Government. Detailed Project Report for this work was prepared by Karnataka Road Development Corporation Limited (KRDCL) through consultants. NHAI have already made a payment of Rs. 26,25,000/- to KRDCL in March, 2009 against the request received for additional scope of work in the DPR. This project is not viable on BOT basis.